

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1520  
TO BE ANSWERED ON 12.02.2019**

**RECOMMENDATIONS OF JC SHARMA COMMISSION**

**1520. SHRIMATI BUTTA RENUKA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the measures taken by the Government on the recommendations of the JC Sharma Commission regarding Beda Budugajangam Castes;
- (b) whether the Government proposes to implement the recommendations of the report of the Commission;
- (c) if not, the reasons therefor; and
- (d) the status of implementation so far on the recommendations contained in the said Report?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) to (d): The subject of identification of communities, issue and verification of Scheduled Castes certificates rests with the concerned State Government/ Union Territory Administration, hence the State Government has to take action on the recommendations in the matter.

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